NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. I.A. 2390/2022

IN

C.P.(IB)-528(MB)/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: MR. ABHIJIT TUKARAM YESANE AND OTHERS

Vs.

ROLTA INDIA LIMITED

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

02.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H.V.SUBBA RAO
Member (Judicial)

//SKS//